Department of Fertilizers and Department of Agriculture and Cooperation and Farmers Welfare (DAC&FW) are jointly reviewing fertilizer availability with State Agriculture department through video conferences every week. The corrective actions, if required, are taken immediately to avoid any hardships to farmers;

[20 July, 2018]

- Fertilizer companies are required to print Maximum Retail Price (MRP) on the fertilizer bags clearly. Any sale above the printed MRP is punishable under the Essential Commodities Act, 1955;
- State Governments as enforcement agencies are adequately empowered e. to check the irregularities.
- In view of above, question does not arise.

Exploration of fresh coal reserves

- 370. SHRI SAMBHAJI CHHATRAPATI: Will the Minister of COAL be pleased to state:
- whether it is a fact that Government has slowed down the exploration of fresh coal reserves in the country after 2014 using latest techniques in the field of coal mining;
 - if so, the details thereof; and (b)
- the reasons Government is not taking initiative to avail technical know-how from the specialised agencies of other countries having proven record?

THE MINISTER OF COAL(SHRI PIYUSH GOYAL): (a) and (b) The Government has not slowed down the exploration for estimation of fresh coal resources in the country. Fresh coal resources are identified through Promotional/Regional exploration/ drilling. Every year about 1 to 3 billion tonne of fresh resources are added through Promotional/Regional exploration to the Coal Inventory of the country.

Achievement of Promotional/ Regional exploration drilling was 1.76 lakh m (2017-18) in comparison to 1.51 lakh m in 2013-14.

(c) Initiatives have been taken to avail new techniques like 2D/3D seismic survey, Air borne survey etc. from specialized agencies through Global tendering.